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detected by the Coast Guards and what action has been taken against those countries?

SHRI K. c. PANT Sir, so fa as poaching is concerned, most of the fishing trawlers are of Pakistan and Taiwan. 18 are_e of Pakistan, 8 are of Taiwan, two of Bangladesh, on_e of Thailand, one of Burma and one is unknown.

SHRI SHANKARRAO NARAYANRAO DESHMUKH: What action has been taken? That is my second question.

SHRI K. C. PANT: What usually happens is that the Coast Guards catch the trawlers and bring them into the port and the crew is put behind the bars ^{an}d then cases are launched. The fish is impounded. And this is the kind of activities which goes on. Sometimes our trawlers are also captured. There are exchanges. This is what goes on most of the time.

MR. CHAIRMAN; Question No. 263.

Drugs allowed for marketing for treatment of Dysentery and Diarrhoea

263. SHRI DHULESHWAR MEENA: t

DR. (SHRIMATI) SAROJINI MAHISHI;

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the drugs allowed for marketing in the country both in single ingredient and in combination with other drugs for the treatment of Dysentery and Diarrhoea';

t The question was actually asked on the floor of the House by Shri Dhuleshwar Meena.

(b) whether any of these drugs have side effects and are hazardous;

(c) if so, the details thereof;

(d) whether any of these drugs are banned for use; if so, the details thereof;

(e) whether control of Diarrhoea is one of the National Health Programmes; and

(f) if so, the names of the medicines purchased by Government for this programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (f) A state-ment is laid on the Table of the Sabha.

Statement

The names of the popular drugs marketted in the country both tn single ingredient and i combination with other drugs for the treatment of dysentery and diarhoea along with the details if possible side effects are annexed.

The Clioquino group of drugs are reported to be banned in Japan and some other countries on the ground of peripheral neuropalhy blurred vision leading in blindness, Sub.myelo optio neuropathy (SMON). Furazalidone is also reported to be banned in Japan on the ground that safer and more effective anti-diarroheal drugs are available in that country. However, both these drugs remain widely available in many other countries.

Under the Programme for Control of Diarrhoea, Government of Tndia does not directly buy drugs but allocates money to the States and Union Territories for education and training and purchase of Ora] Dehydration Salts.

Annexure

Names of popular durg formulations for treatment of Diarrhoea and possible side-effects of these drugs

Name of the drug/drug formulation		Possible side-effects	
(a)	PhthalyIsulphatiazole + Streptomycin Iodochlorohydroxyquinoline	Drug fever, skin rash, Stevens' Johnson syndrome, crystal urea (Phthalylsul- phathiazole)	
Di-Iodohydroxyquinoline		Blurred vision (SMON reported in Japanese population) peripheral neuri- tis, parashtesia (Di-Iodohydroxyquino line).	
a)	Di-Iadohydroxyquinoline + Chloroquine + Oxytetracycline	Gastro-intestinal side effects, oral condi diasis, over growth of Coliform orga nisms, supra-infections, vitamin defi ciency (Oxytetracycline).	
(b)	Light Kaoliu-+ Neomycin-+ Di-Iodohydroxy- quinoline-+ Belladona	May influence Gastro-intestinal absorp tion adversely, large doses may cause nausea, vomiting, malabsorption due to prolong therapy (Kaolin).	
(a)	Furazolidone		
	Furazolidone + lodochlorophydroxyquinoline + Homotropine Methylbromide	Headache, nausea vomiting, rashes agranulcytosis. (Furazolidone).	
	Loperamide		
(a)	Loperamide + Furazolidone	Abdominal pain, gastro-intestinal dis	
(b)	Loperamide+Streptomycin	turbances, dry mouth, fatigue skin rashes (Loperamide).	
	Diphenoxylate		
(a)	Diphenoxylate + Atropine	Anorexia, vomiting, swelling gums, o	
	Diphenoxylate - Furazolidone - Atropine	tention, drowsiness, insomnia, re lessness, skin rash (Diphenoxylate)	
	Tinidazəle		
(a)	TiniđazoleFurazolidone	Gastro-intestinal discomfort anorexia nausca, dry mouth, beadache, skin rash vomiting, vertigo, insomnia (Tinido zole).	
	Metvonidazale		
(a)	Metronidazole Di-Jodophydroxyquinoline	Gasterointestinal discomfort, anorexi nausea drymouth, headache, skin ras	
(b)	Metronidazole - Furazolidone Light Kaolin	vomiting, vertigo, insomnia (Metror nidazole).	
	Nalidixic Acid	Nausea, Vomiting, gastro-intestinal bleed ing, muscular weakness, myalgia, aller gie reactions, photo-toxicity.	
	Streoptomycin + Sulphadimidine + Berberine + Pectin	Systemic side effects unlikely to occu with oral streptomycin.	
	Colistin Sulphate	Rashes, over growth of non-susceptibl organisms particularly proteus.	
	Diloxanide Furoate	Flatulance, vomiting, prucitus, urticaria transient, abuminuria.	
	Emetine Hel Injection	Muscle Stiffness, necrosis, abscess forma tion, nausea; vomiting, muscle weak ness, urticaria, dizziness, headache dyspnoea, tachycardia, hypotension	
	Oral Rehydration therapy (ORT) for preven-		

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SHRI DHULESHAR MEENA; Mr. Chairman, Sir, the hon. Minister has said in her reply that Clioquinol group of drags are reported to be banned in Japan and some other coun-Sir, these dangerous and hazardous drugs are-being marketed in the country-for the treatment of Dysentery and Diarrhoea which have been withdrawn from a number of coun tries. I want to know why it is being allowed in India. Sir, drugs m eded for control of Diarrhoea which is one of the items of the National H alth Programme have been exempted from price control, according to the policy statement of December, 1986. It has the approval of the Cabinet. And it has been clearly spelt out that drugs needed for control of diseases under the National Health Programme would be covered under Category-I of the Drugs Price Control OrdeV. I would like to know why none of the drugs needed for eontrol of Diarrhoea is covered under the price control when, according to the policy, the Ministry of Health has been authorised to identify the drugs for disecses under the National Health Programme. Are both marketing of dangerous and hazardous drugs on the one side and on the other exemoting tho drugs from price control not against the policy and not against the oubltc interest? Is it not against the nolicy and the public interest to allow drug companies not only to suck the blood by looting and then kill them by drues which are dangerous and hazardous?

वस्त्र मंत्री तथा स्वास्थ्य और परिवार कल्पाण मंत्री (श्री राम निवास मिर्मा): श्रीमन, सरकार की नीति यह रही है कि जब कभी पता लगता है उब्ल्यू० एच० यो० या ग्रन्थ किसी तरीके में कि विदेशों में या किन्हीं विशेष देशों में किसी दवाई को बंद कर दिया गया है काननी तरीके में तो हमारे यहां एकसपर्ट करेंटी उसकी जांच करती है और जांच करने के वाद जो हमारे दहां पर एक्सपर्टस हैं उनसे सलाह करती है और उसके बाद निर्णय

लिया जाता है कि उसको बंद किया जाये या न किया जाये। जिन दवाइयों का माननीय सदस्य ने उल्लेख किया है इन्हें जापान में बंद कर दिया गया है लेकिन यहां के जो हमारे न्युरोलाजिक एक्स-पर्टस है या दूसरे हैं उन्होंने यह सलाह दी कि इनको यहां बंद करने की जरूरत नहीं है क्योंकि जिन हजारों केसेज का उन्होंने अध्ययन किया उससे पता लगता है कि इससे कोई कुप्रभाव हमारे देश में नहीं पड़ता है। श्रीमन, यहां यह भी मैं कहना चाहंगा कि कई दवाएं ऐसी हें जो ग्रमेरिका में नहीं चलती हैं लेकिन योरोप में चलती हैं इसलिए कीन सी दवाई किस देश में चले ईसक उस देश की विशेषतः. वहां की परिस्थिति देखकर निणंय किया जाता है। इसने हमारा एक एक्सपर्ट पैनल वनाया है। डा० पटेल के नीचे एक स्टेंडिंग कमेटी है वहएकसपर्ट कमेटी है, वह पूरी तरह सें जांच करती है और सरकार को सलाह देती है कि कौन सी चीज बद की जाये और कौन सी नहीं। जहां तक माननीय सदस्य का प्रश्न है कि प्राईस कंट्रोल क्यों हटा लिया गया । तो प्राइस कंट्रोल का संबध पट्रोलियम एवं प्राइ विक गैस मिनिस्टी मे है हमारी इस पर कोई प्रभाव नहीं है ।

to Questions

SHRI DHULESHWAR MEENA: Sir, as. I told you, it is not only in Japan but. other countries have also banned it.

The second question is whether the Ministry has banned the marketing of • medicines based on Hydroxyquini-noloiie in 1982, on the basis of world-vyide reports of injurious effects due to the use of this drug and subsequently in 1983 issued another notification for allowing the marketing of this drug'in combination With. otheV drugs for the treatment of diarrhoea and dysentery, If so, when the drug is harmful, dangerous and large number of cases of blindness and paralysis have been detected with the consumption of this drug, how his Ministry has allowed the ccmhinatlo^

of drugs with this drug to continue for consumption in the country? Over and above that, whe_n Ciba-Geigy, a Swiss company which was the originator of this drug has withdrawn this drug throughout the world and had also paid compensations, to the people who became blind by the use of this drug. I would like to know from the hon. Minister why such a drug whether individually or in combination with other drugs has not been banned in our country where majority of the people are ignorant about the adverse effects of medicines and also lack knowledge about adverse effects or drugs.

श्री राम ग्रवधेश सिंहः अंग्रेजी बोलन जरूरी है च'हे श्राये या न श्राये ... (ब्धवधान) 5 साल तक श्र'प हिन्दी में बोले श्रव ग्राप अंग्रेजी में प्रयक्ष कर रहे हें।

SHRI DHULESHWAR MEENA; Recently it has been found that all the listed drugs for dysentry and diarrhoea have serious side effects. If BO, whether any Ayurvedic, Unani or Homoeopathic drugs have been found effective and safe?

श्री राम निवास मिर्घाः श्रीमन मैं वही बात दोहर'ना चाहंगा जो मैंने पहले कही कि हमते कानून में ड्रग कंसलटेटिव कमेटी बनी हई है, इसकी एक सब कमेटी में देश के एक्सपोर्टंस हें। यह हजारों केमेज का ब्रध्ययन करती है। इन्हें बहुत भारी ग्रनभव है और कौन सी ड्रग रोकी जाये कौन सी न रोकी जाये, यह इस पर भी निर्णय करती है । यह सही है कि जापान या अन्य देशों ने इसको बंद कर दिया है लेकिन कई देश ऐसे हैं जहां ग्रभीभी यह चल रही है। इसलिए हमने पूरी त्म्सल्ली कर ली है, जो भी हमारे एक्स-पर्टम की एडवाइज अवेलेवल है उसके झाधार पर, कि इसको बंद करना ठीक नहां होगा । इसलिए हमने बंद नहीं किया है। लेकिन समय-समय पर हम बंद भी करते हैं कुछ इग्स के लिए नोटी-

फिकेशन भी निकालते हैं कि इसको डाक्टर्स के प्रे स्किप्शन से जारी किया जाये। एक नोटिफिकेशन और निकाल हैं दवासों पर लिखा जोता है कि इसके क्या प्रभाव होंगे। कभी-कभी इसमें यह दिक्कत भी हो सकती है इसको घ्यान में रखकर ही इसका इस्तेमाल करें। तो ऐसा चेतावनियां इन दवाओं में भी दी गई हैं। लेकिन जहां तक बैन करने का संबंध है, जो सलाह मिलो है, उसके झाधार पर ऐसा करना उचिव नहीं है।

DR. (SHRIMATI) SAROJINI MAHISHI: Sir, the Minister is in charge of this Ministry only in part. I appreciate his sincere efforts to give good answers. I would like to know whether there is a monitoring system in our country to find out what effects have been caused due to the use or consumption of these drugs. Japan had a monitoring system and found out that every year 15,000 people became blind and paralytic. It has been banned in the U.K., the U.S.A., Japan and many other countries. I and talking about quinoline group of drugs fo'r diarrhoea. It is used in all these medicines. Hydroxyquinoline is in the quinoline group of drugs, lt has been banned by the World Health Organisation. It has blacklisted it long back. The CIBA Geigy Group which manufactured this particular drug withdrew it on the report given by its own Executive, Dr. Willy, who left that industry later on. When the manufacturing concern itself has withdrawn this drug, then why should the other countries become a dumping ground for this drug? Do they think that this is a developing country or an underdeveloped country? Is it because of that that they want to dump these drugs. There is no monitoring system. Someone was cutting a joke saying that instead of family planning, if this drug is used, then it can be a substitute for reducing the population. I do not know, Sir. There is no monitoring system in the country. The country where the're is a monitoring system found out that this drug was causing paTalysis and blindness. Therefore, I would like to know why this was withdrawn in 1982. There was a ban on it in 1982. In 1983, it was allowed in combination. I would like to know whether your group of experts continue to give this suggestion. Do they say that it should be dumped in this country or should it not be dumped in the country? Why don't you create a committee consisting of Members of Parliament and a few experts also? You are saying that you have got a subcommittee of experts. If the experts giv,, the opinio_n that this drug can be consumed in this country, then it can be consumed. If they say that there should be a ban on it, there these is a ban. In 1982, they say that it should be banned. In 1983; they say that it can be allowed in combination. I would like the Minister to go into these things. If there is no reply immediately, I won't mind. But it is causing a lot of harm. It is a dangerous and a hazardous drug.

MR. CHAIRMAN-. She say_s that it has been banned by WHO.

SHRI RAM NIWAS MIRDHA; Sir, WHO does n°t ban any drug, it has no authority $t_0 \ d_0$ so. It merely transmits information to us saying which country hag banned which drug.

MR. CHAIRMAN; They have not given any recommendation.

DR. (SHRIMATI) SAROJINI MAHISHI: They hav_e blacklisted th's drug.

SHRI RAM NtWAS MIRDHA: They have given no recommendation. There is no blacklisting by WHO. They give information saying which country has banned which drug. That i_s all. As I said earlier, many drugs ar_e banned j_n the U.S.A., but they are used in so many advanced countries i_n Europe. The genetic situation is there. B"i wronment situation i_s there-

MR. CHAIRMAN; Ar_e you satisfied that they are not doing an_v harm in the country?

DR. (SHRIMATI) SAROJINI MAHISHI; Do yo_u have a monitoring system i_n the country?

SHRI RAM NIWAS MIRDHA; In this case, 5000 cases were studied by Dr. Walia who is a_n eminent neuroli-gist in the country working i_n the J. J. Hospital i_n Bombay l_n all the meetings, once, twice and thrice, he said that there ig n_0 adverse effect which has been noticed after the patients took thin medicine It is not that we are conscious of it. It is not correct to say 'that we have no check. There is a very well laid out system. The experts are being consulted. I have nothing to say whether the Mcmbers of Parliament should be the members of the experts committee. We have our own system which is working satisfactorily.

MR. CHAIRMAN: You will see that it work_s properly.

श्री सीताराम केसरी : सभापति महोदय, में झापके द्वारा मंती महोदय से थह जानना चाहंगा कि जिन औषधियों के कारण या जिन औषधियों की प्रतिक्रिया स्वरूप किसी रोगी के ऊपर उसकी प्रतिक्रिया घात्क पड़ती है या उस रोगी की उससे मृत्यू हो जाती है तो उस संबध में सरकार क्या कोई ऐसा नियम या कोई ऐसा कानून बनायेगी कि उस डूग बनाने वाले के ऊपर मुकदमा चले और वही सजा हो जो हत्या करने वाले को मौत की सजा होती है? मैंने एक नहीं; अनेक केस देखे हैं कि ग्रीषधि की प्रतिक्रिया स्वरूप कई लोग मत्य की गोद में गए हें। इसलिए मैं ग्रापके दारा मंत्री महोदय से यह जानना चाहुंगा कि जो लोग इग बनाते हें जो करनियां हें वह डूग ग्रगर दोषपूर्ण है स्रीर जिसकी प्रलित्रिया स्वरूप किसी व्यक्ति की मृत्यु हो जाती है तो क्या सरकार डूग बनाने वाले पर वती कौनून लागू करेगी जो कि किसी की हत्या करने वाले पर लागू होती है?

श्री राम विनास मिर्धाः हमारे देश में इग्ज और कोसमेटिक्स एकट के नाम से कानून है जिसमें कुछ वर्ष पहले संजोधन किया गया, और उसको मजबूत बनाया गया उसको सख्य भावर दी गई कि कोई उसका उल्लंधन करे तो बहुव भारो सजा हो सकती है, भिनिभन सेंटेंस उसमें लिखा हुआ है और पुरा ध्यान रखा जाता है कि ड्रंग कंट्रोलर का जो महकना है स्टेंट गवर्नमेंट्स कंट्रोल रखती है उन्हों की यह डयटी है कि यह कार्य करें।

श्री राम अवधेश सिंह : सीधा जवाव दीजिए ।

श्री राम निवास मिर्धा :सीधा जवन्व यह है कि हमारे कानून में प्रावयान है...

श्री राम ग्रवधेश सिंहः कुप्रभाव होता है।

श्री राम निवास मिर्धाः कुप्रमाव की वात नहीं ग्रनर दवाई में 10 ची जें हो नी चाहिएं और पांच ची जें भी है तो भी सजा दी जा सकती है। इसलिए किसी की मुख्यू होते का प्रथन नहीं उठता। दव इयां किस प्रकार से बनें उसका लाइ-सेंस में लिखा होता है। ग्रार उम प्रकार में वह नहीं बनी हैं तो ग्रापने हुंग में उसमें सजा दी जा सकती है।

श्री सुरेन्द्र जीत सिंह ग्रहलबालियाः सभा-पति महोदय, ऐसा कहना नलव होना मंत्री महोदय ने श्रमी वलाया कि हमारे मुलक के बड़े-बड़े डून विशेषज्ञों ने फहा है कि वह दवा हिन्दस्तान में मरीखों के उपयोग के लिए खराब नहीं है। ब्रगर ऐसी बात हैतों, जापान में जब यह बैन हई खाकी टैबलेट जिसको कहा जाता है जो कि डाय-रिया के लिए युज होती है जिसके कारण कई लोग मारे पए और हिन्दुस्वान में भी जो नोटिफिकेशन निकाला गया नं. डीग्रीएक्स-19013/8/81ही ग्राप्तक 13, 1982 जिसमें कि यह दबाई बैन कर दी गई थी और फिर एक साल बाद उसी दवाई को लागू क्यों किया गया सौर करने के पहले क्या इन विश्वेषकों का

विचार नहीं लिया गया था ? इतनाही नहीं, सभी मंत्री महोदय ने वहा कि साहब डब्ल्यू ०एच०मो० कोई लिस्ट नहीं वनाती है, डकिन डब्ल्यू०एच० छो० ने वाकायदा बैंड लिस्ट बनाई हई है और सारे मल्कों के हेल्थ डिपार्टमेंटस को उसकी कापी भेजी जाती है ? इंतना ही नहीं, एक डाक्टर छोले हेन्सम हैं जिन्होंने तीन हवार डाक्टरों को लेकर स्वीडन में एक कांफ्रेंस की और कहा कि सीवा गाइगी के जिन्हें भी प्रोडक्टस हैं उनको लिखना बंद िया जाए और बैन किया जाए और झाज जब हिन्दुस्तान में भी डाक्टर इसको बैन कर रहे हैं, मेरे पास जो पुस्तिका है यह हिन्दरतान के डाक्टरों ने बनाई है, इसमें एक इम नहीं बल्कि कई सौ इम्ज है। एनलजिन है, जिसके बारे में हर जगह बैन होगवा है, लेकिन हिन्दुस्तान में ग्रभी भी यटिलाइन हो रही है, इस पर क्यों नहीं गंभीरता से विचार किया जाता क्यों खिलवाड़ किया जा रहा है, यह मंत्री महोदय से जानना चाहता हं ?

धो राम निवास मिर्धाः श्रीमन्, खिल-वाड़ करने का प्रश्न ही पैदा नहीं होता। हमारे विशेषज्ञ हैं उनको सलाह से दी जाती है डकिन ग्रापने माननीय सदस्य ने जो वाते रखी हैं मैं फिर उन्हें विशेषज्ञों केसामने रख दूंगा, कगर वे क्रपनाविचार वदलना चाहें तो वदल दें, लैकिन ग्रभी क्रक जो हुआ है वह उनसे पूछ कर ही सारा काम किया है, जोकि हमारेकानून में लिखा हआ है 1... (व्यवधान)

श्वी राम अववेश सिंह : जो नोटिफिकें सन की बात घहलुवाविया माहव ने कही है वह सच है या झूठ है ? जगर सच है, तो उस नोटिफिकेशन के बाद फिर दबाई क्यों चाल की गई ।

श्री राम निवास मिर्धा : विशेषझों के पास समय-समय पर कुछ सूचनाएं होती हैजिसके हिंसाब से अपनी सलाह देते हैं... (व्यवधान) हम सीवा गाइगी के खिलाफ है प्रमन यहां पर यह नहीं है, प्रशन मह है कि हमारे कानून के मुताबिक हमारे देश की स्थिति में जो भी घच्छे से अच्छे विशेषज्ञ हैं जो कि हजारों केस देखते हैं और उनके ऊपर अपनी राय देवे हैं, सलाह करके देते हैं . . . । उनकी राय को हम गैर-गुजर नहीं कर सकते । फिर भो माननीय सदस्यों ने वहा है तो इनकी भावता को मैं कमेटी तक पहुंचा द्ंगा ।

श्री राम ग्रवधेश सिंहः पहले किसकी राय पर त्रेन किया गया ग्रीर फिर किसकी राय पर यह जुरू किया गया ? इसका जवाब ग्राप दोजिए ।...(व्यवधान)

श्री राम निवास मिर्घाः वह भी उनसे पुछ लेंगे । ... (व्यवधान)...

श्री रात्र ग्रवधेश सिंह : आप संसद के प्रति जवाबदेह हैं । आप अवाब दीजिए ।

श्री सभापति : श्री सुब्रह्मण्यम स्वामी ... (व्यवधान)... ग्राप बैठिए, सिस्टर राम अवधेश सिंह, प्लीज । ... (व्यवधान)... ग्रापको यह किसने लाइसेंस दिया है कि ग्राप बीच में गड़बड़ करते रहें।

SHRI DEBA PRASAD RAY. Has he been permitted to raise a supplementary?

SHRI VITHALRAO MADHAVRAO JADHAV; He does not require anybody's permission.

श्री समापतिः ग्रापने वह खिलौना देखा है--जस्थिग जेक ? जस्पिंग जेक को कौन रोकता है ?

SHRI SUBRAMANIAN SWAMY; Sir, the Minister's reply should convince the House that the focus should now be on the preventive aspect of Diarrhoea and Dysentery, and not the curative aspect.

AN HON. MEMBER: He should occupy the treasury benches. (Interrup tions).

SHRI SUBRAMANIAN SWAMY: What happened? Something wrong with Telugu Desam? (Interruptions) Sir, -whenever I mention Diarrohea and Dysentery, the Telugu Desam members get excited. (Interruptions)

SHRI PARVATHANENI UPENDRA Because you are afflicted. (Interrup-t'ons),

to Question,?

SHRI SUBRAMANIAN SWAMY: You are afflicated. (.Interruptions)

The question is that the dependence on drugs and the after-effects are because the Government of India has not formulated a policy on purification of water which is the main source. We are served what is known as non-vegetarian water, which has got amoeba and all kinds of things. Today it is not possible to get any pure drinking water from any municipal corporation. So I want to know whether to free the country fro_m this drug dependence the Health Ministry is looking to the preventive aspect of the fight against Diarrhoea and Dysentery.

MR. CHAIRMAN: He wants vegetarian water. Will you provide it? (Interruptions)

SHRI RAM NIWAS MIRDHA: Sir. we have а programme, we have a centrally sponsored scheme to combat Diarrhoea under which we give assistance to State Governments in varioug ways. We distribute medicines; we subsidize medicines suplied to State Governments, also. Kits are j because we feel that Diarrhoea is really a very I serious problem, particularly among small children and infants., The Government is very keen. But as the hon. Member has said, there are much wider implications such as the pure drinking water and things of this nature which the Government of course tries to do. But s₀ far as the Health Ministry is concerned, we have a centrally sponsored scheme to go into all these matters.

SHRI SANTOSH BAGRODLA: Sir, I would like to know whether there is an acute shortage Of doctors in the country. Specially the_v are seldom available in villages. Has the Government a scheme of kits for distribution i_n the villages t_0 prevent and cure Diarrhoea and such common

SHRI RAM NIWAS MIRDHA: As I have just now mentioned, we have a centrally sponsored scheme to combat these diseases. Anti-dehydration kits are supplied to State Governments. We are subsidising them. We give them medicines, and we try to help the State Governments to combat Diarrhoea. It is really a serious problem.

Ayurveda and other _{svs}tems which are recognized by the Governments are als₀ being utilized for combating Diarrhoea and other diesases.

श्री विश्वजित पृथ्वीजित सिंहः ग्रच्यक्ष महाराज, ... (व्यवधान)... ग्रव ग्रापही मुझे इगाजत देदोजिए तो मैं कुछ बोल लूं। ग्रह्यक्ष महाराज, ... (व्यवधान)...

श्वी बिटुलराव माधवराव जाधवः मराठी में बोलिए ।

श्री विश्वजित पृथ्वीजित सिंहः इंटरप्रिटे-शन की मुश्किल होगी । तो अध्यक्ष महाराज, मैंने निश्चय कर लिया था कि ... (भ्यवधान)... ब्रव देखिए, इलनी मुश्किल में डाल दिया है, मैं बोल ही नहीं संकता ।

SHRI VITHALRAO MADHAVRAO JADHAV: It is a form of respect. It is called; so in Marathi.

भी विश्वजित पृथ्वीजित सिंहः मैंने बहुत पहले निश्चय कर लिया था कि मैं इस ड्रग के सवाल पर कोई सप्लीमेंटेरी नहीं पूछ्ंगा, कुछ नहीं कहूंगा। बहुत घरसे मैं चुप भी रहा हूं ग्रौर सबको मालूम है ...

श्री सभापति : ब्राज म्राप म्रपनी तौबा तोड़ रहे हैं ?

श्री विश्वजित पृथ्वीजित सिंह: मैं तोड़ रहा हं और उसका एक कारण है। वह कारण बहुत गंभीर है। मैंने यह सवाल देखा। मंत्रीजी का जवाब देखा ग्रौर मंत्रीजी का दिया जवाब भी सुना । वह सुनकर में दंग रह गया। मंत्री महोदय कहते हैं कि हिन्दुस्तान में एक ऐसी परिस्थिति है कि इन ड्रग्स का कोई कुप्रभाव पड़ता ही नहीं है। इन दवाइयों का कोई कुप्रभाव पड़ता ही नहीं है। है। परन्तु यहां में यह कहता हूं कि यह कोई भारतवष या हिन्दुस्तान की कोई परिस्थिति नहीं है। यह अदभुत परि-स्थिति मंत्री महोदय की है कि मंत्री महोदय पर इन दवाइयों का सुप्रभाव पड़ता है और सारो जनता पर कुप्रभाव पड़ता है।

श्री सभापति: आपका प्रश्न क्या है?

श्री विश्वजित पृथ्वीजित सिंहः मैं प्रश्न अभी पूछता हूं हुजूर,

I would like to say, Sir, that we should be ashamed of ourseives that these drugs-I am talking about the first five in the list which has been provided to usare banned not only in the western countries-they have been for some time-they are also banned and restricted in the neighbouring countries of Nepal, Bangladesh and Pakistan. And we have not done any thing about it because we claim that they hve no effect on India. It is now established all over the world that this particular group of drugs is harmful., i know the theory which has been propounded by various experts that certain drugs do not effect certain races. Well, let me tell you that drugs affect all races in the world

श्री राम ग्रवधेश सिंहः बहुत हाय कमी-गन मिला होगा।

श्री विश्वजित पृश्वीजित सिंह : ग्राप चुप रहिए, गति: ग्रवरोधक सिंह ग्राप चुप रहिए । (व्यवधान) ... There are certain things. The WHO has consistently been representing to the various Governments in the world that irrational combinations of drugs should not be allowed. As you will see in this list, these are irrational combinations Sir. That is another factor which everybody has been talking about.

Therefore, I would like to ask the hon. Minister is he, in the light of this debate-i won't call it answers and questions. I would call it debate because everybody is excited about it— taking an_v action, is he going to review or is he going to send it to a committee of experts once again in the face of all kinds of representations from everybody. including voluntary associations of India is he contemplating an_v action? If he is not, is he going to allow me to raise halfan-hour discussion on this? Thank you, Sir.

SHRI RAM NIWAS MIRDHA; I have already given an assurance to the House that in view of the strong feelings in the House w_e will go back to our experts and have it re-examin ed. (Interruptions) It is they who are to be consulted in view of the survey have made. (Interruptions)

SHRI GHULAM RASOOL MATTO: Mr. Chairman, Sir after the answers to questions, what really is needed is a national policy o_n this issue whether a drug should be allowed or should ^{no}t be allowed. Merely asking for expert opinion will not do. Will the hon. Minister assure the House that a national policy will be drawn up with the collaboration of the World Health Organisation? A long-term policy not only on hese drugs but all the drugs that are banned the world over is necessary so that we have not to go to experts to have their opinion, but the National Policy give us the guidelines. SHRI RAM NIWAS MIRDHA: I have already said that we will re examine it. I do not want to rebut, but ¹ is ^{no}t correct to say hat these drugs have been banned all over the world. Canada, Germany and France still use them. But I do not like t_0 go into those arguments. We will ask our experts to review the whole thing in view of what has been said here.

SHRI N. K. P. SALVE: Sir, the indignation of the Members on revival of drugs which were earlier banned may be justified or may be unjustified, I do not know. But, Sir, there is some very disquieting feature about the questions which are asked on drugs. The amount of information we get in the House Sir, is more than what i_s probably given in any pharmacopoeia. Sir, it is a question of the dignity of the House. There are disquieting features that...

MR. CHAIRMAN: They are alert Members.

SHRI N. K. P. SALVE: I am happy they are alert Members. But we should not wiUynilly or in any manner whatsoever offer our shoulder for anyone to rest the barrel of their guns. Sir, I have been seeing drug questions. I am not blaming anyone, and no individual I have in mind. Sir, drug questions ar_e not only appearing continuously in our Questions List, the_v have also been appearing fairly high. You must have noticed this. My respectful...

SHRI GHULAM RASOOL MATTO :^ He is right.

SHRI N. K. P- SALVE: submission to you, Sir, is in the interest of the dignity of the House to keep what I have submitted in mind and see if something can be done. And $_{mv}$ question to the hon. Minister is $_{th}L$: Is it only that some countries have banned the drug or Is U also that some cases have been reported SHRI RAM NIWAS MIRDHA; Sir, I have already mentioned about the survey of 5,000 patients done by Dr. Wadia. And he said that there was not adverse reaction, and he confiden. tly said this and his view was concurred by other experts also. But, as I said, let us not prolong the debate. I have assured the House that the whole thing will be re-examined with whatever expertise is available to us, and what the hon. Members said, that will be considered.

MR, CHAIRMAN: Question No. 264.

*246. [The questioner (Shri Satya Prakash Malaviya) was absent. For answer vide ^{co}f- 35-36 infra]

MR. CHAIRMAN: Question No. 256.

*265. [The questioner (Shri Ram Naresh Yadav and Shri Ram Jethmalani), were absent. For answer vide Col. 36-38 infra.]

Mr. Chairman; Question No. 266.

झांतो स्थित जाय्वेंविक प्रवसंधान केन्द्र

*266 डा. गोविन्द दास रिछारियाः क्या स्वास्थ्य अप्रैर परिवार कल्याण मंत्री यह बताने को इत्या करेंगे किः

(क) केन्द्रोय सरकार द्वारा झांसी में खोले गये आयुर्वेदिक अनुसंधान केन्द्र द्वारा किये गये कार्यं का ब्यौरा क्या है ;

(ख) इस समय कौन-कौन सी परि-बोजनाएं चल रही हैं तथा किन-किन परियोजनाओं के भविष्य में आरम्भ किये जाने की संभावना है ; और

(ग) इस केन्द्र के भावी विस्तार और ग्रागली पंचवर्षीय योजनावधि में इसे उच्च अध्ययन और अनुसंधान केकेन्द्र के रूप में विकसित करने के संबंध में सरकार की क्या योजनाएं हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (कुमारी सरोज खापर्डे): (क) से (ग) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

केन्द्रीय आयुवद एव सिंढ अनसधान परिषद् का क्षेत्रीय अनुसंधान केन्द्र (आय-वद), झांसी परिषद की विभिन्न ग्रन-सघान परियोजनाओं की जरूरतों को पुरा करने के लिए एक केन्द्रीय औषध डिपो के रूप में कार्यकर रहा है। यह केन्द्र देश के लगभग रुभो राज्यों में काय कर रहे चिकित्सा-वानस्पतिक अन्वषण दलों के परिषद् के नेट वर्क के माध्यम से उपयुक्त कच्ची औषध सामग्री को एकत्र करता है । इसके अतिरिक्त यह केन्द्र उद्यानों में पैदा करके ग्रार केन्द्र के चिकित्सा परिचर्या कार्यत्रम में उपयोग के लिए परिषद् की अन्य सर्वेक्षण युक्तिटों से प्राप्त एकल ग्रोषधि वालो दवाइयां भी तैयार वरता है इसकेन्द्र ने अधिकत आँषध नम्नों और पादप प्रजासियों का एक जड़ी-बुटी भण्डार और म्युजियम भी स्थापित किया है। इस केन्द्र के निम्म-िखित दार्यकम हैं -

(i) कुछ-एक रोगों /स्थितियों में उपचार में आयुर्वेदिक दवाइयों की प्रभाव-कारिता का मूल्यांकन करने के लिए ग्रंतरंग रोगों यिभाग स्तर पर नंदानिक अनु-संघान अध्ययन आरम्भ करना ।

(ii) मोबाइल करोनिकस रिसर्च यूनिट के अन्दर्गत सेवोन्मुख सर्वेक्षण एवं जिगरानी कार्यत्रम का विस्तार करना झौर सामुदायिक स्वास्थ्य परिचर्या अनुसंघान कार्यत्रम के अन्दर्गत एक गांव को अपनाना।

(iii) ग्रौपधीय पादपों, उनके भण्डारण, संरक्षण ग्रीर कापूरिंग के लिए गहन खेती करना ।

(iv) क्षेत्रेय अनुसंधान संस्थान, ग्वालियर में वार्यं कर रहे औषधीय पादप